

growth, development and educational achievement of school going children by promoting their health and wellbeing. A total of eleven themes have been identified under the SHP. One of the eleven themes is **Emotional Well being and Mental Health** of children. Hourly sessions on these themes will be carried out in Government and Government aided schools as interactive sessions to create awareness and bring about behaviour change among school children.

Rule 2.4.12 of the CBSE affiliation Bye-laws stipulates that Secondary and Senior Secondary school shall appoint a person on full time basis for performing the duties of Counselor & Wellness Teacher.

Navodaya Vidyalaya Samiti (NVS) has adopted best practices for emotional, psychological and physical well being of the students. Counsellors have been appointed in the Jawahar Navodaya Vidyalayas, Kendriya Vidyalayas and CTSA schools for emotional and physical wellbeing of the children.

The University Grant Commission (UGC) has issued instructions, from time to time, to the Vice-Chancellors of all the Universities to create the Students Counseling Centers in their University and its affiliated colleges where the services of a trained psychologist is used as and when required.

The UGC has framed guidelines on Safety of Students on and off Campuses of Higher Educational Institutions which provides that the institutions should mandatorily put in place a broad-based "Students Counseling System" for the effective management of problems and challenges faced by students.

#### **Manual on safety and security of children in schools**

1684. KUMARI SELJA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether Government has finalised the guidelines for fixing the accountability of school management in ensuring safety of students in schools;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) the details of the number of schools that have adopted the Manual on Safety and Security of Children in Schools as developed by the National Commission for Protection of Child Rights (NCPCR), State/UT-wise details with special reference to Haryana; and

(d) the steps taken by Government to ensure speedy adoption of the Manual by Government and private schools, with special reference to Haryana?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAMESH POKHRIYAL 'NISHANK'): (a) and (b) Following the judgement given in the Writ Petition (Criminal) No. 136 of 2017 and Writ Petition (Civil) No. 874 of 2017 by the Hon'ble Supreme Court, the Department of School Education and Literacy, Ministry of Human Resource Development has prepared guidelines for fixing the accountability of school management in the matter of safety of children studying in schools.

Education is a subject in the Concurrent list of the Constitution and majority of the schools are under the control of the respective State Governments. The State Governments and Union Territory Administration have the direct responsibility to ensure safety and security of students in schools under their territorial control.

Data regarding the number of schools that have adopted the "Manual on safety and security of students in schools" developed by NCPCR is not maintained by this Department. However, the schools affiliated to CBSE are required to follow the guidelines relating to safety of children in schools as entailed in the Manual developed by NCPCR.

#### **Arrests made on violence in JNU**

1685. SHRI NARAIN DASS GUPTA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Ministry has taken cognisance of assault by more than 50 masked people armed with rods, sticks and acid on the campus of Jawaharlal Nehru University, Delhi on January 5, 2020;

(b) whether any arrests have been made in connection with the incident;

(c) what action has the Ministry taken in response to this massive breach of security at India's top college; and

(d) what measures has the Ministry devised to ensure such an incident is not repeated?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAMESH POKHRIYAL 'NISHANK'): (a) to (d) Delhi police has informed that an FIR was registered